

(c) No, Sir.

(d) Does, not arise.

Modernisation Programme of National Textile Corporation

4912. SHRI PRATAPRAO B. BHOSALE : will the Minister of TEXTILES be pleased to state :

(a) whether any decision has been taken on the modernisation programme of the National Textile Corporation ; and

(b) if so, the funds allocated for the requirement of N.T.C. ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) National Textile Corporation had estimated a requirement of Rs. 302 crores and suggested a plan provision accordingly. The planning Commission has so far indicated an outlay of Rs. 117 crores for the modernisation and rationalisation of labour schemes of NTC, during the 7th plan period.

Foreign Visits of Union Ministers

4913. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) the number of Union Ministers who visited foreign countries since January, 1985 to attend seminars/conferences ;

(b) the total foreign exchange released so far for the purpose ;

(c) whether any Minister visited foreign countries more than two time ; and

(d) if so, the names of those Ministers and the countries they visited ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The information is not available and will

have to be collected from all the Ministries/ Departments of the Government of India. Collection of this information will involve considerable time and labour and result to be achieved will not be commensurate with the time and labour involved in collecting the information.

Smugglers Dealing in Heroin Drugs

4914. SHRIMATI PRBHAWATI GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the number of smugglers dealing in heroin drugs, etc. arrested during 1984-85 ;

(b) the value of drugs recovered from them ; and

(c) the measures taken to stop the drugs smuggling business ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of smugglers dealing in heroin drugs, etc. arrested during 1984 and 1985 (upto 30.11.1985) are as under :—

Name of drug	No. of persons arrested	
	1984	1985* (upto 30.11.1985)
1. Heroin	100	137
2. Morphine	32	89
3. Cocaine	3	—
4. Ganja	317	177
5. Charas	155	115
6. Opium	490	472

(NOTE : *Figures for 1985 are provisional).

(b) No precise value of the drugs seized can be furnished as the illicit market price varies widely depending upon the time and place of seizure, purity of the drugs, local demand and supply position, etc.

(c) The field formations remain vigilant to check the smuggling of narcotics. Appropriate anti-smuggling measures are taken in consultation with the State Government authorities.

The matter regarding checking of smuggling of narcotics across the Indo-Pak. border was also discussed at the second meeting of the India Pakistan Joint Commission held from the 2nd to 4th July, 1985 at New Delhi.

Close co-operation with the international agencies concerned is also maintained to curb smuggling of drugs.

A new Act, namely, "The Narcotic Drugs and Psychotropic Substances Act, 1985" has been brought into force with effect from 14th November, 1985 which, *inter alia*, provides for stringent penalties for drug-trafficking offences.

Decrease in Growth Rate

4915. DR. G. VIJAYA RAMA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the country is likely to be faced with slower growth rate arising from large debt servicing as also foreign trade deficit ;

(b) the anticipated trade deficit for 1985-86 and debt repayments internal and external including interest payable ; and

(c) if so, the likely decrease in growth rate ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) At the moment it is not possible to provide figures relating to anticipated trade deficit during 1985-86 as a whole. According to Central Government Budget for 1985-86, the debt service liability (amortisation plus interest) on account of external debt and internal debt excluding schemes such as small savings, provident funds etc. would amount to Rs. 4836 crores.

(c) Does not arise.

Companies under 100 Percent Export Oriented Scheme to Withdraw from Scheme

4916. SHRIMATI KISHORI SINHA :
SHRI PRATAPRAO B. BHOSALE :
Will the Minister of COMMERCE be pleased to state :

(a) the estimated loss of foreign exchange earnings on account of detonding of several companies which had come under the 100 per cent export oriented production scheme as requested by them ; and

(b) if so, what steps are contemplated by Government in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Calculation of the estimated loss in foreign exchange earnings on account of debonding of certain approved 100% export oriented units is not feasible.

(b) The Scheme of 100% export-oriented units is reviewed from time to time for ensuring efficient functioning of the units under the Scheme and considering additional incentives.

Loan to Farmers by Nationalised Banks

4917. SHRI CHITTA MAHATA :
SHRI AMAR ROYPRADHAN:
Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the farmers have recently met him complaining that their loan applications have been pending with the nationalised banks and others for a long time ;

(b) if so, the details thereof ; and

(c) the steps Government propose to take to provide the loans to the farmers in time ?